he or she should be heard and the complaint must be resolved within a very short time. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD: Whatever complaint an M.P. makes in writing, the reply is given. ...(*Interruptions*)... Also, the social media is used for giving replies to M.Ps' queries. ...(*Interruptions*)... Instructions are also given to send online M.Ps' questions so that they are replied ...(*Interruptions*)...

MR. CHAIRMAN: Now, Shri Vijay Goel. ...(Interruptions)...

श्री विजय गोयलः सभापित महोदय, मैं मंत्री जी को बधाई देना चाहता हूं कि इन्होंने बहुत ही ...(व्यवधान)... और अभी कॉल ड्रॉप में भी बहुत कमी आयी है, लेकिन जो टॉवर लगाए जाते हैं, उनसे जो रेडिएशंस निकलती हैं, उसका क्या आल्टरनेटिव मंत्री जी ने सोचा है, यह मैं जानना चाहता हूं। ...(व्यवधान)...

MR. CHAIRMAN: Please stop shouting slogans. ...(Interruptions)...

श्री रिव शंकर प्रसादः सर, मैं माननीय सदस्य का धन्यवाद करना चाहता हूं ...(व्यवधान)... जो हमने प्रयास किया है, उस दिशा में ...(व्यवधान)... ध्यान आकर्षित किया है। हम उसे और सुधारने की कोशिश करेंगे। ...(व्यवधान)... उसमें काफी सुधार आए हैं। ...(व्यवधान)... जो रेडिएशन की बात है, 30,000 सैम्पल्स की स्टडी के बाद डब्ल्यूएचओ का बाकायदा रिकमंडेशन है कि इसका कोई खतरनाक असर नहीं है। ...(व्यवधान)... कई बार हाई कोर्ट ने भी इस मामले में ...(व्यवधान)... डिसमिस किए हैं। जहां तक हमारे मानक का सवाल है तो भारत सरकार ने उसके मानक को इंटरनेशनल स्टैंडर्ड से 10 गज अधिक सख्त किया है। ...(व्यवधान)... हम इसकी मॉनिटरिंग करते हैं और किसी बीटीएस टॉवर से अगर इस तरह के रेडिएशन की आशंकर आती है तो हम बहुत पेनल्टी इम्पोज़ करते हैं। ...(व्यवधान)... हम आपको आश्वस्त करना चाहेंगे कि इस संबंध में हमारी सरकार काफी काम कर रही है। ...(व्यवधान)...

श्री रणविजय सिंह जूदेवः सर, जशपुर जिले में सकरडेगा नामक एक गांव है जहां पर दो साल से टॉवर लग चुका है, लेकिन अभी तक वह फंक्शनल नहीं हुआ है। ...(व्यवधान)... वह कब तक चालू होगा, कृपया उसकी जानकारी दें। ...(व्यवधान)...

श्री रिव शंकर प्रसादः अभी आपने मुझे यह बात बतायी है, आप इसके संबंध में मुझे विस्तार से नोट बनाकर दे दीजिए। ...(व्यवधान)... अगर टॉवर लगा है तो चलना भी चाहिए। मैं इसकी चिंता करूंगा और की गयी कार्यवाही से आपको अवगत भी कराऊंगा। ...(व्यवधान)... आप इसकी डिटेल मुझे दे दें, हम पूरी कार्यवाही कराएंगे। ...(व्यवधान)...

Representations for railway projects

*213.SHRI SHANKARBHAI N. VEGAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have received representations from various organizations/road users as well as from Government of Gujarat for gauge conversion, new railway

lines and doubling of railway lines which are essential and necessary for development of ports and industries, if so, the full details thereof; and

(b) by when the work is likely to start along with the probable time-frame for each project?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) and (b) Requests for new lines, gauge conversion and doubling, both formal as well as informal, are received by Railways at various levels *i.e.* Railway Board, Zonal Railways and Divisional Headquarters, etc. As receipt of such requests/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, in recent past Government of Gujarat has suggested certain works, the details of which are given in Statement. (*See* below).

Two new lines, eight gauge conversion and nine doubling projects covering a length of 363 km., 1467 km. and 984 km. and costing ₹3766 crore, ₹ 6510 crore and ₹ 6477 crore respectively falling fully/partly in the State of Gujarat have been sanctioned which will help in development of ports and industries. On these projects, an expenditure of ₹ 3688 crore has been incurred upto March, 2015, with an outlay of ₹ 3078 crore for the year 2015-16.

Completion of these projects is dependent upon many factors such as land acquisition, statutory clearances like forestry and wild life clearances, shifting of services, cutting of trees, construction of road over bridges and road under bridges by road maintaining agencies, apart from availability of adequate funds. Since many of these factors are beyond the control of Ministry of Railways, timelines for completion of all the projects are not feasible to be fixed.

Details and status of works suggested by Government of Gujarat in the recent past are as under:

Statement

Sl. No.	Subject	Status
	New Line	
1.	Provision of adequate funds for	Somnath to Kodinar new line has
	new line between Somnath to	been added to Rajkot - Veraval gauge
	Kodinar for development of	conversion project as material
	Chhara Port.	modification. The main project of gauge
		conversion has already been completed.
		An outlay of ₹ 50 crore has been
		provided for this project for the year
		2015-16. This allotment is sufficient in

Sl. No.	Subject	Status
		present stage of land acquisition for the project.
2.	New Railway line Bhavnagar- Adhelai-Dholera-Vataman-Petland (Survey proposed)	1. Bhavnagar-Adhelai-Dholera-Vataman-Petland: Survey for Bhavnagar to Tarapur New Line <i>via</i> Dholera, has been completed. Cost of this line has been assessed as ₹ 745 crores with RoR of (-) 1% and Planning Commission has not agreed to the proposal.
3.	Dholera-Bhimnath (Survey proposed)	2. Survey for Dholera-Bhimnath new line has been completed. Cost of 27 Km. Line has been assessed as ₹ 252 crore with RoR of 3.2%. Survey report has been sent to DMIC for coming forward with any of the four Participative Models.
4.	Khambhat to Khambhat Port (Survey proposed)	3. Khambhat to Khambhat Port: Survey for this 20 Km. line was sanctioned in 2013-14 but Gujarat Maritime Board has informed that Khambhat port will not be developed due to the construction of Kalpsar Dam at location of Khambhat Port.
	Gauge Conversion	
1.	Gauge conversion of existing MG/NG rail line Ahmedabad-Botad-Bhavnagar.	Botad-Bhavnagar is already a broad gauge section. Gauge conversion of Ahmedabad-Botad has been taken up at an anticipated cost of ₹ 567 crores. An expenditure of ₹ 42.00 crore has been incurred upto 31.03.2015. An outlay of ₹ 120 crore has been provided for this project for the year 2015-16. Final Location Survey has been completed. Tenders for earthwork, bridges works, track linking, etc. have been awarded.

Sl. No.	Subject	Status
	Doubling	
1.	Bhruch-Samni-Dahej	Gauge conversion of this section has been completed and commissioned. At present, there is no proposal for doubling of this section.
2.	Surendranagar-Botad-Dhasa- Rajula-Pipavav	Survey for this project has not been sanctioned.
3.	Surendranagar-Viramgam-Mehsana	(a) Doubling of Viramgam-Surendra- nagar (65 Km.) section has been completed and commissioned in 2015.
		(b) Viramgam-Mahesana: No survey for doubling of this section has been taken up.
4.	Palanpur-Bhildi-Samkhiali-Gandhidham-Mundra (Survey completed)	Palanpur-Bhildi-Samakhiali-Gandhidham-Mundra: On this route, (a) Doubling of Palanpur-Bhildi-Samakhyali has been taken up at an anticipated cost of ₹ 1267 crore being funded by Kutch Railway Company Ltd. An outlay of ₹ 1.00 crore has been provided for the year 2015-16. Detailed estimate has been prepared and tendering taken up.
		(b) Samakhayali- Gandhidham-Adipur is already an existing double broad gauge line section.
		(c) No survey for doubling of Adipur- Mundra has been sanctioned.
5	Viramgam-Samakhiali-Gandhidham (proposed to be taken up in 2011 -12)	Viramgam-Samakhaili-Gandhidham: Doubling of Viramgam-Samakhiali (182 km.) has been taken up at an anticipated cost ₹ 685 crores. An expenditure of ₹ 257 crores has been incurred upto March, 2015, with an outlay of ₹ 600 crore for the year

Sl. No.	Subject	Status
		2015-16. Viramgam-Sadla section (21 km) has been completed and commissioned. Track linking in Jatpipli-Vasadva (12 km) and Chuli-Sukhpur (10 km) sections have also been completed. Works in balance section have been taken up. Samakhiali-Gandhidham is already an existing double line section.
6.	Ahmedabad-Mehsana-Jaipur	(a) The work of gauge conversion of Ahmedabad-Mehsana (70 km.) metre gauge (MG) line running parallel to existing broad gauge (BG) line has been included in the Budget 2015-16 at an anticipated cost of ₹ 420 crore subject to requisite clearances from Government.
		(b) Survey for Doubling of Mehsana-Palanpur (65 Km.) section has been taken up.
		(c) Doubling of Palanpur-Ajmer has been sanctioned in different patches and works have been taken up.
		(d) Ajmer-Jaipur is already a double line section.
7.	Rajkot-Veraval	Rajkot-Veraval doubling surveys (in 2 parts) have been taken up.
8.	Rajkot-Okha	Survey has been taken up.
9.	Rajkot-Viramgam	(a) Doubling of Surendranagar-Rajkot (116 km) has been included in the Budget 2015-16 at an anticipated cost of ₹ 1315 crore subject to requisite clearances from the Government.
		(b) Doubling of Viramgam-Surendrangar (65 Km.) section has been completed and commissioned in 2015.

MR. CHAIRMAN: Q. No. 213. Shri Shankarbhai N. Vegad. He is absent. Shri Dilipbhai Pandya. ...(Interruptions)...

SHRI DILIPBHAI PANDYA: Sir, I am a Member of the Standing Committee on Railways. ...(Interruptions)... Many times I have raised this question that doubling of lines should be given priority because if doubling of lines are done as early as possible, it would be useful for transportation of goods and also for passengers. ...(Interruptions)... Trains are delayed due to non-availability of lines. So, I would like to know whether the Minister thinks that priority should be given to doubling of lines and whether he is going to come up with any proposals and schemes for that. ...(Interruptions)...

MR. CHAIRMAN: The House is adjourned for thirty minutes.

The House then adjourned at eight minutes past twelve of the clock.

The House reassembled at thirty-eight minutes past twelve of the clock,

MR. CHAIRMAN in the Chair.

Direct procurement of farmers' produce

*214.SHRIMATI VIJILA SATHYANANTH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government would bring in a mechanism to procure the farmers' produce directly through Government Procurement Centres to stop farmers' suicides as many farmers are not aware of the market value of their produce and they are exploited by middlemen and traders who provide very limited price for their produce; and
- (b) if so, whether Central Government would bring out a system to resolve farmers' issues all over the country and protect the welfare of grieving farmers?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) Government has a mechanism to procure the farmers' produce directly through the procurement centers opened by the designated procurement agencies for various agricultural commodities to ensure a remunerative price for their produce. For this purpose the Ministry of Agriculture, Cooperation and Farmers Welfare fixes the Minimum Support Prices (MSPs) of 25 agriculture products on the recommendation of Commission for Agricultural Costs and Prices (CACP).